

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/49(CHE)/2022
NAME OF THE PETITIONER(S) : Mastek Engineering Pvt Ltd
NAME OF THE RESPONDENTS : RoC, Chennai
UNDER SECTION : Sec 131 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Ashlin Christo for the Petitioner.

Ld. Counsel Shri. Avinash Krishnan Ravi for RoC.

Arguments heard.

Memo filed by the Petitioner as directed by this Tribunal vide order dated 20.03.2024 enclosing the comparison table stating out the revision sought in the financial statements.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)